

DIVISION BENCH
COURT - I

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/119(KB)2021
IA(COMPANIES.ACT)/40(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MARCH, 2023, 10:30 A.M

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS ICORE-E-SERVICES LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearances (via video conferencing/physical)

Mr. S.K. Tiwari, Adv. : For Petitioner
Ms. Shruti Singhania, PCS : For Respondent No. 1 & 3
Ms. Sonam Agarwal, PCS

ORDER

1. Ld. Counsel for the petitioner present. Ld. Authorized Representative for respondent Nos. 1 & 3 present.
2. Reply affidavit be filed by respondents Nos. 1 & 3 in main CP within two weeks.
3. Post this matter on **31/03/2023**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)